

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

0 APPLICATION NO. 201 OF 2003

7/22



Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

31-12-2007

None present for the parties.

Order pronounced in
open court.

The O.A. is dismissed
by a separate order. original
order is kept in MA no. 117/03

By Order

COURT OFFICER

file received
on 1.1.08
B.

comp. made
in MA.